[ RAJYA SABHA ]

achievements durin g1981-82 and 1982-83 are as under:---

## Electrification of Villages:

•••••	1981-82	1982-83
(a) T.rget	25,796	25,512
(b) Achievement .	22.614	12,275 (upto 31-1-83)

Engerisation of pumping sets :

		1981-82	1982-83
(a) Target .	•	4,22,466	4,23,034
(b) Achievement		3,22,763	2,06,359 (upto 31-1-83)

The main reasons for shortfall in the achievement of targets include one or more of the following:—

Short supply of construction material. lack of coordination between State Electricity Boards and development agencies of the State Government, lack of proper organisation, inadequate power supply, insufficient sub transmission system, cost escalation, difficult terrain in hilly and tribal areas, etc.

While gearing up the rural electrification programme within the resources available for the purpose, efforts are also continuously being made to increase availability of power and distribution facilities to make the programme more effective. Review meetings are being held with the SEBs to increase the tempo of work under this programme.

Rural Electrification Corporation has also taken variou, steps in this regard which, include:—

(i) To ensure proper and close liaison with the field organisation of the Boards and to monitor the execution of ongoing schemes, the Corporation has opened Project Offices in all States and also Sub-Offices in a few States.

(ii) The Monitoring Division at the Corporate Office maintains a close

(iii) The design of the rural electrification project and loaning policy has been revised to facilitate timely implementation of scheme.

(iv) REC has pursued SEBs to formulate scheme-wise work, programme indicationg, *inter-alia*, the works proposed to be done during the year, overall requirements of material for executing the works, material ordered/procured and organisational set up in existence or proposed to be set up.

(v) REC has set up a new Division headed by a senior officer of the Corporation to make a detailed study in respect of the States in Gangetic Valley with the objective to accelerate energisation of irrigation pumpsets for opetimising ground water utilisation and also to ascertain and assess the total resources availability of the States. This Division will analyse data and prepare the economic profiles which would throw up-(a) conceptual model incorporating problems and prospects and (b) operative model to implement the action programme and also will draw up recemmendations and strategy commensurate with the results of analysis and consistent with main objective of accelerating the rural electrification programme in the country.

## Transfer of officers working in NTPC, Korba

1517. SHRIMATT ' USHA MALHO-TRA: Will the Minister of ENERGY be pleased to state:

(a) what is the number of officers working in NTPC. Korba desiring their transfer;

(b) how many officers have been transferred from there during the last two years  $an_d$  on what grounds; and

(c) what is the number of officers desiring their transfer but who have not yet been transferred and the revolts therefor THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHAN-DRA SHEKHAR SINGH): (a) The number of officers desiring transfer from Korba Project of National Thermal Power Corporation Ltd. (NTPC) as on date is 8, most of whom want transfer to Corporate Headquarters at Delhi,

(b) The number of Officers transferred to other units/projects of NTPC from Korba during the last two years is 15. The reasons for transfer from Korba Project include:

(i) Requirements in other projects and Headquarters.

(ii) On promotion due to lack of availability of posts at Korba in the higher grade.

(iii) In terms of offer of appointment.

(iv) On compassionate grounds in deserving cases of hardship including mutual requests.

(v) Need to rotate officers between projects/units after periods of 3 to 4 years or more.

(c) 'The number of Orficers of Korba Project desiring their transfer at present is 8. The main reasons for not agreeing to transfer from Korba are;

(i) Urgent requirement of Korba Project.

(ii) Lack of requirement in Unit to which transfer is desired.

(iii) Need for economy by avoiding frequent transfers after short intervals.

## Selection of artistes for the National Programme

1518. SHRI B. SATYANARAYAN REDDY: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a Committee has been set up for selecting artistes for the National Programmes of AIR and Doordarshan;

(b) if so, who are the members of the said Committee and what are their experience as broadcasters of classical music;

(c) whether the members have the requisite knowledge of programme and planning in broadcasting and telecasting; and

(d) what was the necessity to constitute the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DE-PARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir. An Advisory Committee has been appointed to suggest measures to be taken to improve quality of music and dance items to be included in the National Programmes of Doordarshan and Akashvani. One of the terms of the Committee is to draw up from time to time a panel of eminent artistes for music and dance items to be included in the National Programmes of Doordarshan and Akashvani.

(b) The requisite information is given in the statement enclosed.

(c) Yes, Sir.

(d) The Committee was constituted to suggest measures for improving quality of music and dance items to be included in the National Programme of AIR and Doordarshan.

Names of Members of the Advisory Committee appointed for selecting artistes for National Programme of Doordarshan and Akashvani

Statement

Ι.	Shri H.K.L. Bhay	gat,	MSIB	•	•	•	•	•	• .	•	•	Chairman
2.	Shri Mıllikarjun,	DM	IB	•		• `	•	••	<b>**</b> *	5 - j	. <b>.</b>	Vice-Chairman
3.	Shri S.B. Lal, Secretary, M <sup>i</sup> istry of Info						•		•	e	" <b>•</b>	<b>Me</b> mber